NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

ATTENDANCE CUM OR	DER SHEET	OF THE	HEARING	OF NATIONAL	COMPANY	LAW	TRIBUNAL,
BENGALURU BENCH, BE	NGALURU, H	ELD ON	30-0	1-2017			

PRESENT:

SHRI RATAKONDA MURALI, MEMBER(J) AND

DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER

: 207/15

PETITION NUMBER

· TP28/17

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

: THE PRIDE ENTERPRISES, : MEKONU RUBBER PUT. LAD.

UNDER SECTION

: 433(e)

S.NO. NAME(IN CAPITAL)

DESIGNATION

SIGNATURE

PHONE NUMBER

REPRESENTATION BY WHOM

DEEPIKA . N

ADVOCATE FOR PETITIONER

FOR VBR CAGRAA LEGAL)

9886001771

M/s. Agraa Legal appearing for petitioner is present. None appeared for respondents. Fresh notice to the respondents. Counsel for petitioner is directed to serve notices on the respondents by collecting from the Registry.

Posted to 21.03.2017.

MEMBER (J)

MEMBER (T)